



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **03-09-2020 (THURSDAY)**:-

THE BELOW MENTIONED CASES LISTED ON **03-09-2020** ARE RE-POSTED AS FOLLOWS TO BE TAKEN UP VIA REMOTE VIDEO CONFERENCING:

NAME OF THE HON'BLE JUDGE	ITEM NO. & HON'BLE COURT	DATE
HON'BLE MR. JUSTICE M.BHUYAN AND HON'BLE MR. JUSTICE H.K. SARMA.	1. ITEM NOS. 14 TO 18 OF HON'BLE MR. JUSTICE M.BHUYAN AND HON'BLE MR. JUSTICE H.K. SARMA.	08-09-2020
HON'BLE MR. JUSTICE A.M. BUJORBARUA.	1. ITEM NO. 3 OF HON'BLE MR. JUSTICE A.M. BUJORBARUA.	04-09-2020
HON'BLE MR. JUSTICE K.R SURANA AND HON'BLE MR. JUSTICE M.A. ALI	1. ITEM NO. 4 HON'BLE MR. JUSTICE K.R SURANA AND HON'BLE MR. JUSTICE M.A. ALI.	08-09-2020
HON'BLE MR. JUSTICE S.K. MEDHI	1. ITEM NO. 7 OF HON'BLE MR. JUSTICE S.K. MEDHI. 2. ITEM NO. 3 OF HON'BLE MR. JUSTICE S.K. MEDHI. 3. ITEM NO. 23 AND 25 OF HON'BLE MR. JUSTICE S.SHYAM.	03-09-2020 04-09-2020 04-09-2020
HON'BLE MR. JUSTICE S.SAIKIA	1. ITEM NOS. 1, 2, 3 AND 5 OF HON'BLE MR. JUSTICE S.SAIKIA.	04-09-2020

BY ORDER

Dated, Guwahati the 2nd September, 2020